

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2026
TO BE ANSWERED ON 05.05.2016

ALLOCATION OF FUNDS UNDER RGPSA

2026. SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) the details of funds provided to the States/UTs for construction and repair of Panchayat Ghars/Bhawans under the Rajiv Gandhi Panchayati Sashaktikaran Abhiyan in the country during each of the last three years and the current year, State/UT-wise;
- b) whether some of the States have reported under-utilisation of the said funds in the country, if so, the details thereof, State/UT-wise;
- c) whether the cases of irregularities in utilisation of the said funds under the said scheme have come to the notice of the Government during the said period, if so, the details thereof;
- d) if so, the details thereof alongwith the action taken/being taken by the Government in such cases so far State/UT-wise; and
- e) the other steps taken/being taken by the Government for optimum utilisation of funds under the said scheme across the country?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI NIHAL CHAND)

- (a) The details of funds sanctioned and utilized during 2013-14 & 2014-15 for construction and repair of Panchayat Ghars are given in Annexure-I. In 2015-16, funds have been sanctioned under RGPSA to UTs for Panchayat Ghars.
- (b) State has reported under utilization of the funds released to them for construction and repair of Panchayat Ghars under the scheme.
- (c) & (d) No case of irregularities has come to notice in utilization of the funds released under the scheme RGPSA for construction and repair of Panchayat Ghars.
- (e) For the optimum utilization of funds under the scheme, MoPR reviews the implementation of the scheme on continuous basis through various meetings at state regional and central levels and provides handholding support to the 16 states and training institutions.

Annexure - I

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question no 2026 to be answered on 5.5.2016 regarding allocation of funds under RGPSA

Amount sanctioned and spent for Construction & Repair to GP building

(Rupees In crore)

S.L No.	States	Construction & Repair of GP building	Constructio n & Repair of GP building	Construction & Repair of GP building	Funds utilized cumulative(2013-14 & 2014-15(As reported by States in the Annual Plan
		2013-2014	2014-15	2015-16	
1	Andhra Pradesh	38.28	29.63		8.53
2	Arunachal Pradesh	4.06	2.21		1.82
3	Assam	6.90	19.05		4.68
4	Bihar	3.60	8.85		**
5	Chhattisgarh	13.57	12.88		10.18
6	Gujarat	17.52	12.28		8.76
7	Haryana	3.96	12.74		**
8	Himachal Pradesh	7.50	9.16		10.27
9	Jammu & Kashmir	0.00	7.08		0.00
10	Jharkhand	8.28	6.79		8.28
11	Karnataka	12.84	29.69		26.10
12	Kerala	2.01	11.38		1.91
13	Madhya Pradesh	18.75	28.12		Funds not released
14	Maharashtra	84.00	42.00		52.35
15	Manipur	0.66	2.54		1.82
16	Odisha	15.12	24.10		0
17	Punjab	0	0.00		0.00
18	Rajasthan	6.00	9.40		2.4
19	Sikkim	1.31	2.91		1.25
20	Tamil Nadu	29.79	20.02		18.57
21	Telangana		29.97		24.81
22	Tripura	3.87	2.64		1.18
23	Uttar Pradesh	20.00	27.81		9.89
24	Uttarakhand	3.52	10.37		6.55
25	Mizoram	0	1.04		**
26	West Bengal	0.00	17.52		**
27	Dadar & Nagar Haveili	0.48	0.33		**
28	Daman & Diu	0.60	0.36		**
	Chandigarh			0.23	
	** Not Reported				
